

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 894  
(To be answered on the 7<sup>th</sup> February 2019)**

**TAXING GLOBAL AIR TICKETS**

**894. SHRI RAM CHARITRA NISHAD**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

**(a) whether it is a fact that according to International Air Transport Association (IATA), India is flouting laws by taxing global air tickets;**

**(b) if so, the details thereof;**

**(c) whether India has been asked to facilitate worldwide connectivity growth; and**

**(d) if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

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**(a) & (b): Taxation on global air tickets is as per the prevalent laws in India.**

**(c) & (d): The growth in worldwide connectivity is based on the bilateral Air Services Arrangement between the two countries and commercial judgement and route viability of the airline operators.**

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